

**GOVERNMENT OF INDIA  
LABOUR  
LOK SABHA**

UNSTARRED QUESTION NO:3904  
ANSWERED ON:19.04.2000  
EPF AND ESIC ACT  
PUTTASWAMY GOWDA

**Will the Minister of LABOUR be pleased to state:**

(a) the details of defaulters in the State of Karnataka against whom action has been taken by the Government under EPF and ESIC Act for not depositing dues during each of the last three years; and

(b) the number of labour disputes pending in the State as on March 31, 2000?

**Answer**

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT

(SHRI MUNI LALL)

(a) : Details of EPF and ESI defaulters in Karnataka are as under:-

| Years     | No.of EPF defaulters | No. of ESI defaulters |
|-----------|----------------------|-----------------------|
| As on     |                      |                       |
| 31.3.1998 | 889                  | 701                   |
| 31.3.1999 | 753                  | 1074                  |
| 31.3.2000 | 591                  | 1290                  |

(b) : According to available information as on 30.6.1997 there were 16,674 industrial dispute cases pending in various State Labour Courts/tribunals in Karnataka.